## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/2/2017

NAME OF THE PETITIONER(S)

: Ashok Kumar Kanodia & 2 others

NAME OF THE RESPONDENT(S)

: M/s Raghav Industries Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Preettri. S. Arasu Counsel for Pelilioners for Rayagopal & Raghurallian Advocalés

2) M.K. PREETHA. 7 for LSR & co. S

Counsel for Respondents

Counsel representing both the parties are present. Counsel for petitioner prayed time for filing rejoinder stating that the petitioner is out of India and is unable to seek instructions. Considering the submissions made by the counsel for petitioner, I am inclined to grant time. Time extended at request finally with a direction to furnish copy of the same to the other side before the next date of hearing. Put up on 11.12.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)